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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 625/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Unique Auto Sourcing Pvt.Ltd.
V/s.
Roc, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dinesh Joshi	Pcs	<u>Dinesh Joshi</u>

ORDER

CP 625/252/NCLT/MB/MAH/2017

On the Application filed by the Petitioner u/s.252 (1) of the Companies Act, 2013, the Registrar of Companies, Pune, Maharashtra is hereby directed to file objections if any within 15 days hereof.

List this matter on 4.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)